

**(2025) 12 MEG CK 0014**

**Meghalaya HC**

**Case No:** Criminal Petition No. 86 Of 2025

Rangston Kharumnuid

APPELLANT

Vs

State Of Meghalaya

RESPONDENT

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**Date of Decision:** Dec. 17, 2025

**Hon'ble Judges:** B. Bhattacharjee, J

**Bench:** Single Bench

**Advocate:** S.P. Mahanta, N.G. Shylla, H. Abraham

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### **Judgement**

B. Bhattacharjee, J

It is pointed out by the learned PP appearing for the State that though the petitioner has sought quashing of the FIR dated 24.03.2024 in this petition, the complainant has not been made a party.

Mr. S.P. Mahanta, learned Legal Aid counsel appearing for the petitioner prays for grant of some time to implead the complainant as a party respondent in this matter.

Prayer allowed.

List after 2 (two) weeks.